

(7)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ADDITIONAL BENCH

ALLAHABAD

DATED: THIS THE 15TH DAY OF APRIL 1997

Coram : Hon'ble Mr. S. Das Gupta AM  
Hon'ble Mr. T. L. Verma JM  
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ORIGINAL APPLICATION NO. 366/96

1. Union of India through General Manager, Northern Railway, HQ Baroda House, New Delhi .
2. Sr. D.P.O., Northern Railway, Divisional Office, Moradabad. U.P. - - - - - Applicants

C/A Sri G.P. Agrawal

VERSUS

1. Rameshwar Prasad Sharma (R.P. Sharma), s/o Late Angan Lal Sharma, Guard, Northern Railway, H.Q. Bareilly Jn. Division Moradabad r/o Ravi Niwas, 24 Memaran, Beharipur, Bareilly (U.P.)

- - - - - Respondents

C/R Sri R. Verma

ORDER (ORAL)

By Hon'ble Mr. S. Das Gupta AM

This application arises out of an order dated 31.10.1995 passed by the Labour court. It has since been held by the Hon'ble Supreme court that matters arising out of the order by the Labour court are not cognizable by this Tribunal.

This application, therefore, is not maintainable before this Tribunal and the same is disposed of accordingly. Nothing in this order, however, shall preclude the applicant from seeking remedial measures for redressal of grievance before the appropriate legal forum, if so advised.

MEMBER (J)

MEMBER (A)

SQI